

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:886
ANSWERED ON:10.12.2013
UTILISATION OF MPLAD FUNDS
Pakkirappa Shri S.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has issued any directive for furnishing of a utilisation certificate within a stipulated period by the concerned District Magistrate to the Government after utilisation of MPLAD funds; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Para 5.4 of the Guidelines on Members of Parliament Local Area Development Scheme (MPLADS) provides for submission of Utilisation Certificate by the District Authority. Para 4.3 of the Guidelines provides that the second instalment of the year will be released inter alia on submission of the Utilisation Certificate of the immediately concluded financial year.